

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 649**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

FAKE CURRENCY

**649. SHRI SUSHIL KUMAR SINGH:
SHRI RAYAPATI SAMBASIVA RAO:
ADV. NARENDRA KESHAV SAWAIKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the quantum of Fake Indian Currency Notes (FICNs) seized during the last one year and the current year, State-wise;**
- (b) whether the seizure of fake currency notes is more rampant in border areas of the country;**
- (c) if so, the details thereof;**
- (d) whether the Government has ascertain the origins of such FICNs, particularly the role of Pakistan;**
- (e) if so, the details thereof; and**
- (f) the mechanism put in place since demonetisation to ensure that fake notes are not printed and circulated along with the measures taken to curb the said menace?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per the data available with National Crime Records Bureau (NCRB), the amount of Fake Indian Currencies Notes (FICNs) seized during the last year (2016) and current year (upto 30.11.2017), State/UTs-wise, are as per Annexure A and B.

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(b) & (c): Details of the seizure of Fake Indian Currency Notes in the border areas have been indicated against the states having international borders in Annexure A and B.

(d) & (e) : As per the reports of agencies so far, no high quality FICN has been seized after demonetisation. The seized FICN are of low quality, such as scanned/photocopies of genuine notes.

(f) : The various measures taken by the Government to curb the circulation/smuggling of Fake Indian currency notes in the country, inter alia, include:-

- i) The production or smuggling or circulation of High Quality Fake Indian currency has been made a terrorist act under the Unlawful Activities (Prevention) Act, 1967.**

- ii) FICN Coordination Group (FCORD) has been formed by the MHA to share intelligence/information among the different security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country. A Terror Funding and Fake Currency Cell (TFFC) has also been constituted in NIA to investigate terror funding and fake currency cases.**

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- iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.**

- iv) Strengthening the security at the international borders by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observations posts along the international border, erection of border fencing and intensive patrolling.**

NATIONAL CRIME RECORDS BUREAU (MHA)
State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Reported as Seized by SCRBx)
Periodical Report from : 01/01/2016 to : 31/12/2016*

Annexed with Reply to Lok Sabha Unstarred Question No.649 for answer on 19.12.2017

SNo	State/UT	DENOMINATION						Total Notes (S)	Total Value (Rs.) (S)	Total FIR	Total Accused
		2000	1000	500	100	50	Others				
		(S)	(S)	(S)	(S)	(S)	(S)				
1	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	3	5002	8296	1240	0	0	14541	9280000	49	114
3	ARUNACHAL PRADESH	3	0	118	0	0	0	121	65000	3	6
4	ASSAM	0	230	1088	127	266	4	1715	800050	32	35
5	BIHAR	0	1895	3652	111	94	0	5752	3736800	29	49
6	CHANDIGARH	0	1499	0	0	0	0	1499	1499000	1	5
7	CHHATTISGARH	0	500	14	4	0	0	518	507400	7	0
8	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
10	DELHI	0	28479	48710	36512	644	406	114751	56521460	87	35
11	GOA	0	13	8	0	0	0	21	17000	3	4
12	GUJARAT	1300	11709	16904	9561	231	27	39732	23729050	69	83
13	HARYANA	3	81	192	29	0	2000	2305	195900	17	28
14	HIMACHAL PRADESH	0	26	5	0	0	0	31	28500	6	4
15	JAMMU & KASHMIR	2	14	197	136	0	0	349	130100	8	10
16	JHARKHAND	0	688	36	0	0	0	724	706000	6	9
17	KARNATAKA	255	2843	10605	1274	54	299	15330	8786886	106	77
18	KERALA	6	1902	963	317	0	0	3188	2427200	47	40
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	8	768	1380	1516	23	8	3703	1626890	20	27
21	MAHARASHTRA	27	2920	3496	541	472	0	7456	4799700	96	95
22	MANIPUR	1	19	39	0	0	0	59	40500	6	9
23	MEGHALAYA	0	19	38	0	0	0	57	38000	8	5
24	MIZORAM	0	348	48	9	0	0	405	372900	6	7
25	NAGALAND	0	97	0	0	0	0	97	97000	1	1
26	ORISSA	1	130	275	105	0	0	511	280000	10	0
27	PUDUCHERRY	0	3	2	29	0	0	34	6900	5	0
28	PUNJAB	641	1594	4174	903	95	0	7407	5058050	24	31
29	RAJASTHAN	6	663	645	373	6	0	1693	1035100	35	34
30	SIKKIM	0	0	0	0	0	0	0	0	0	0
31	TAMIL NADU	0	1551	3351	1122	76	2	6102	3342540	90	23
32	TELANGANA	943	3274	8141	893	107	209	13567	9328405	55	74
33	TRIPURA	0	118	11	57	0	0	186	129200	3	7
34	UTTAR PRADESH	0	3591	2258	3580	12	6	9447	5078700	126	112
35	UTTARAKHAND	0	423	148	1652	70	35	2328	666400	43	22
36	WEST BENGAL	0	13998	22370	71	10	0	36449	25190600	219	218
Total:		3199	84397	137164	60162	2160	2996	290078	165521231	1217	1164

Note:

S:Seized by State/UT Police (SCRBx) entered online in FICN software

Others includes small Denominations like 20,10,5,2,1

* - Figures are provisional as data is entered online by all users on daily basis

NR - Data not received

0 - indicates NIL Data/not entered by users

NATIONAL CRIME RECORDS BUREAU (MHA)

State/UT-wise and Denomination-wise Statement of Counterfeit Currency (Reported online as Seized by SCRBx)

Periodical Report from : 01/01/2017 to : 30/11/2017*

Annexed with Reply to Lok Sabha Unstarred Question No.649 for answer on 19.12.2017

SNo	State/UT	Denomination						Total Notes (S)	Total Value (Rs.) (S)	Total FIR	Total Accused
		2000	1000	500	100	50	Others				
		(S)	(S)	(S)	(S)	(S)	(S)				
1	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	539	12	8333	6359	33	0	15276	5894050	28	51
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
4	ASSAM	158	270	414	11	4	35	892	795000	14	22
5	BIHAR	1025	0	877	1994	0	0	3896	2687900	8	3
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0
7	CHHATTISGARH	524	56	261	1021	50	0	1912	1339100	28	7
8	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	1	0
10	DELHI	1918	40363	35618	27568	236	9	105712	64776700	41	23
11	GOA	37	0	1	0	0	0	38	74500	3	7
12	GUJARAT	5097	22515	21163	7894	708	131	57508	44117360	66	87
13	HARYANA	23	0	34	770	9	0	836	140450	9	6
14	HIMACHAL PRADESH	194	0	0	0	0	0	194	388000	3	0
15	JAMMU & KASHMIR	211	0	118	0	0	0	329	481000	4	2
16	JHARKHAND	0	0	0	0	0	0	0	0	0	0
17	KARNATAKA	1576	309	348	270	80	86	2669	3667720	31	45
18	KERALA	2642	62	13601	1422	31	8	17766	12290370	23	57
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	599	0	168	5347	102	1	6217	1821810	21	42
21	MAHARASHTRA	1262	367	1830	3733	107	0	7299	4184650	65	48
22	MANIPUR	2	0	0	0	0	0	2	4000	1	2
23	MEGHALAYA	0	0	0	0	0	0	0	0	0	0
24	MIZORAM	5827	0	1475	0	0	0	7302	12391500	12	14
25	NAGALAND	0	0	0	0	0	0	0	0	1	0
26	ORISSA	0	17	234	161	9	0	421	150550	4	0
27	PUDUCHERRY	0	10	4	0	0	0	14	12000	1	0
28	PUNJAB	1445	0	1077	2777	136	0	5435	3713000	30	20
29	RAJASTHAN	208	182	432	1437	0	40	2299	957900	22	32
30	SIKKIM	0	0	0	0	0	0	0	0	0	0
31	TAMIL NADU	1826	76	187	6034	7	0	8130	4425250	37	46
32	TELANGANA	1374	297	1115	1473	181	0	4440	3758850	21	20
33	TRIPURA	0	0	0	0	0	0	0	0	0	0
34	UTTAR PRADESH	5243	1717	2118	4080	166	44	13368	13678880	94	64
35	UTTARAKHAND	122	0	112	52	0	5	291	305300	5	7
36	WEST BENGAL	2876	31	318	278	532	1	4036	5996410	85	83
Total:		34728	66284	89838	72681	2391	360	266282	188052250	658	688

Note:

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